colleagues have been having constant con-sulfations with the State Chief Ministers, Food Ministers, Members of Parliament and other non-ollicials. *A* number of suggestions have been made to the Slate Government to plug the loopholes in procurement and tu tighten enforcement.

'. Among ihe oilier internal exercises undertaken to find out the best form of maximising procurement of wheat was une by a Group headed by the Minister for Heavy Industries. The report of the Group was an internal secret note not meant for circulation. Government have already announced a scheme of incentive bonus LO States, related to the level of procurement of wheat.

#### PURCHASE OF MILO FORM U.S.A.

\*G8. SHRI SUNDAR MANI PATEI.:
SHRI DEBANANDA AMAT:
SHRI DAHYABHAI V. PATEL:
SHRI K. C. PANDA:
SHRI K. P. SINGH DEO:

Will the Minister of AGRICULTURE be pleased to slate:

- (a) whether it is a fact that Government purchased milo from the U. S. Administration at inordinately high prices;
  - (b) if so, the details of price paid;
- (c) the prices which were prevalent in Ihe U.S.A. market at the time purchases were made;
- (d) whether investigations have been made as to how high prices were paid to the dealers in the United States; and
- (e) what action has been taken against the officers concerned with this deal?

IHE MINISTER OE STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB SHINDE): (a) Enquiries made by Government have revealed that the milo was purchased from U.S.A. at the prevalent prices.

- (b) \$70.52—79.30 per tonne F.O.K. U.S. ports.
  - (c) \$ 70.55—84.00 per tonne.
  - id) and (e) Do not arise.

### SALT: OF SUB-STANDARD BLOOD BY BLOOD BANKS

•69. SHRI M. S. ABDUL KHADER: SHRI G. R. PATIL:

Will the Minister of HEALTH AND FAMILY PLANNING be pleased to

- (a) whether it is a fact that the commercial blood sellers who feed various Blood Banks in the country supply sub-standard and infected blood;
- (b) if so, measures proposed to be taken by Government to check these malpractices in human blood?

THE MINISTER OF HEALTH AND FAMILY PLANNING (SHRI R. K. KHA-DILKAR): (a) No Sir

(b) Does not arise.

# BOARDING HOUSE FOR BLIND COLLEGE STUDENTS IN DELHI

\*70. SHRI i\*. K. KUNJACHEN:

SHRI K. P. SUBRAMANIA MENON:

Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state.

- (a) whether Government are aware of the plight of the blind college students of Delhi especially so far as accommodation is concerned; and
- (b) if so, whether Government propose to provide boarding houses for the blind students of various colleges affiliated to the Delhi University?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI ARVIND NETAM): (a) Government have received representations from certain blind students of Delhi University regarding the difficulty faced by them in the matter of accommodation.

(b) No, Sir. The blind students are being accommodated in hostels of the Delhi University and of its affiliated

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Colleges. Some voluntary organisations are also assisting the blind college students in the matter of accommodation.

### DISTRIBUTION OF NIRODH

\*71. SHRI CHANDARA SHEKHAR: DR.

Z. A. AHMAD: SHRI A. G.

KULKARNI : SHRI KOTA PUNNAIAH : SHRI KALI MUKHERJEE: SHRI J. S.

TILAK : SHRI KRISHAN KANT :

Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state:

- (a) the names of the main distributors engaged by Government for marketing 'Nirodh' contraceptives; and
- (b) how many of these are foreign com panies and large business houses which have been referred to as such in the re port of the Monopolies Commission?

THE MINISTER OF HEALTH AND FAMILY PLANNING (SHRI R. K. KHADILKAR): (a) The names of the six main Nirodh Distributing Companies are:

- 1. Brooke Bond India Ltd.
- 2. Hindustan Lever Ltd.
- 3. Lipton India Ltd.
- 4. India Tobacco Co. Ltd.
- 5. Tata Oil Mills Co. Ltd.
- 6. Union Carbide (India) Ltd.
- (b) Of the above six companies, one viz. Lipton India Ltd. is an entirely foreign company and the rest, except Tata Oil Mills, are understood to be Indian subsidiaries of foreign companies. Tata Oil Mills Co. Ltd., belongs to the "Lata Group.

### IMFORT OF TRAWLERS FOR DEEP SEA FISHING

- \*72. SHRI K. P. SUBRAMANIA MENON: Will the Minister of AGRICULTURE be pleased to state:
- (a) whether Government have under consideration any proposal to import Trawlers for deep sea fishing; and

(b) if so, the parties to whom these trawlers are proposed to be allotted?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB SHINDE): (a) Yes, Sir. A notification inviting applications from parties proposing to establish deep sea fishing projects with imported and indigenous vessels in the ratio of 1:1, was published in newspapers on 12/13 June, 1973. It is proposed to limit the number of vessels for import under the scheme to fifty.

(b) The vessels will be allotted on the basis of scrutiny of the applications received in response to the Notification. The parties from whom applications are being received include Public Sector Fisheries Corporations, Private Parties and State Departments of Fisheries.

## UNAUTHORISED CONSTRUCTION IN VILLAGES OF DELHI

•73. SHRI S. S. MARISWAMY:

SHRI DAHYABHAI V. PATEL:

SHRI DEBANANDA AMAT: SHRI

LOKANATH MISRA: SHRI M. K.

MOHTA:

Will the Minister of WORKS AND HOUSING be pleased to state :

- (a) whether there are complaints of numerous unauthorised constructions in some villages of Delhi:
- (b) whether Government propose to demolish such unauthorised constructions; and
  - (c) if not, the reasons therefor?

THE MINISTER OF WORKS AND HOUSING (SHRI BHOLA PASWAN SHASTRI): (a) and (b) Yes, Sir.

(c) Does not arise.

### RURAL HOUSING SCHEMES

\*74. MISS SAROJ PURUSHOTTAM KHAPARDE:

DR. R. K. CHAKRABARTI: SHRI N. R. CHOUDHURY: